

¹[SCHEDULE III.
[See section 149]

Year (1)	No. (2)	Short title (3)	Extent of repeal (4)
1878	I	The Opium Act, 1878, in its application to the State of Bombay.	The whole.
1915	II	The Central Provinces and Berar Excise Act, 1915.	All the provisions except section 27A.
1938	VII	The Central Provinces and Berar Prohibition Act, 1938.	The whole.
1316F	IV	The Abkari Act.	The whole.
1333F		The Hyderabad Intoxicating Drugs Act.	The whole.
1949	XXV	The Bombay Prohibition Act 1949 as in force in the Saurashtra Area of the State of Bombay.	All the provisions except section 112A.
1949	XXV	The Bombay Prohibition Act, 1949, as in force in the Kutch Area of the State of Bombay.	The whole.]

¹ Schedule III was added by Bom. 12 of 1959, s. 19 (3).
